ITEM NO.27 COURT NO.1 SECTION X

SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

Miscellaneous Application No.2185/2022 in W.P.(C) No.419/2016

(Arising out of impugned final judgment and order dated 16-03-2022 in W.P.(C) No.419/2016 passed by the Supreme Court of India)

INDIAN EX SERVICEMEN MOVEMENT (AN ALL INDIA FEDERATION OF MILITARY VETERANS ORGANISATION REPRESENTED BY ITS GENERAL SECRETARY) & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA DEPARTMENT OF EXSERVICEMEN WELFARE MINISTRY OF DEFENCE SECRETARY & ORS.

Respondent(s)

(FOR ADMISSION and IA No.198646/2022-EXTENSION OF TIME)

WITH M.A. No.2204/2022 in W.P.(C) No.419/2016 (X) (With IA No.201018/2022-EXEMPTION FROM FILING AFFIDAVIT and IA No.201011/2022-CLARIFICATION/DIRECTION)

Date: 09-01-2023 This petition was called on for hearing today.

CORAM:

HON'BLE THE CHIEF JUSTICE HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

For Petitioner(s) Mr. Huzefa Ahmedi, Sr. Adv.

Mr. Balaji Srinivasan, AOR

Ms. Garima Jain, Adv.

Mr. Shiva Krishnamurthy, Adv.

Mr. Arunava Mukherjee, Adv.

For Respondent(s) Mr. R Venkataramani, AG

Mr. N Venkataraman, ASG

Mr. Arvind Kumar Sharma, AOR

Mrs. Priyanka Das, Adv.

Mr. Apoorva Kurup, Adv.

Mr. Rajat Nair, Adv.

Mr. Akshay Amritanshu, Adv.

Mr. Ankur Talwar, Adv.

Mr. Shyam Gopal, Adv.

Mr. Chinmayee Chandra, Adv.

Mr. Rajan Kumar Chourasia, Adv.

Mr. Vinayak Mehrotra, Adv.

Mrs. Sonali Jain, Adv.

Mr. Abhishek Kumar Pandey, Adv.

Mr. Raman Yadav, Adv.

Mr. Mukesh Kumar Maroria, AOR

UPON hearing the counsel the Court made the following O R D E R

MA No 2185/2022 In WP (C) No 419/2016

- 1 Mr N Venkataramani, Attorney General for India states that the tabulation for nearly 25 lakh defence pensioners has been completed by the Controller General of Defence Accounts (CGDA), Allahabad. The tabulation shall now be processed by the Controller of Defence Accounts (CDA) and will be considered by the Ministry of Defence.
- 2 Time for completing the entire exercise in compliance with the judgment of this Court is extended until 15 March 2023.
- 3 The Miscellaneous Application is accordingly disposed of.

MA No 2204/2022 In WP (C) No 419/2016

In view of the order passed in MA No 2185 of 2022, the Miscellaneous Application is disposed of.

(CHETAN KUMAR) A.R.-cum-P.S. (SAROJ KUMARI GAUR) Assistant Registrar